

HIGH COURT OF ORISSA: CUTTACK

No.:-III-A-33-2004 (PF-I)/19170/2024

Date: 09.12.2024

NOTICE

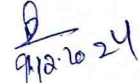
It is hereby notified that pursuant to court's Tender call notice No-**17371** dtd. **07.11.2024** for Running of Cafeteria inside the premises of High Court of Orissa, the bids submitted by the following bidders,

1. RJ Hotmax Realty Pvt. Ltd., Plot No.-160/C, Prachi Enclave, Chandrasekharpur, BBSR
 2. Kalinga Aahar, Kulia Market, Salipur, Cuttack
 3. M/s. Siddhi Mahvir Catering, Puri
 4. M/s. J.N. Sharma, Plot No.-775/1556, Malay Vihar, GGP Colony, Rasulgarh, BBSR
 5. Shree Vishwa Aahar Pvt. Ltd, Nandankanan, BBSR
 6. Tapas Enterprises, Bhubaneswar
- are found to be qualified in the technical bid evaluation.

The Proprietor(s) or their authorised representatives of the above technically qualified bidders are hereby requested to remain present for the opening of Financial Bids which is scheduled to be held on **10.12.2024** at **11:30 AM** positively. Failure to attend will result in disqualification of the bid.

VENUE- New Conference Hall, Old Building.

By order

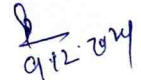


Registrar (Judicial)

Memo No.:- 19171(01) Date-09.12.2024

Copy forwarded to:

1. Superintendent, IT Cell for uploading the same in the official website of the Court for information of the concerned.



Registrar (Judicial)